GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:3780
ANSWERED ON:23.12.2004
SURVEY ON DRUG ABUSE
Adhalrao Patil Shri Shivaji:Adsul Shri Anandrao Vithoba

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has asked the States to conduct surveys on drug and alcohol abuse;
- (b) if so, the details thereof and the action taken by the State Governments thereon;
- (c) whether the Government had introduced several measures to bring about greater transparency in release of funds to NGOs;
- (d) if so, the facts thereof; and
- (e) the steps taken by the Government in coordination with State Governments to curb drug abuse and alcohol consumption?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

- (a) No, Sir.
- (b) Does not arise.
- (c) & (d) The Ministry of Social Justice & Empowerment has introduced the following measures to bring about transparency in release of funds to NGOs:
- # Selection of proposals for release of grant in aid under the Scheme for Prevention of Alcoholism and Substance (Drugs) Abuse is carried out by a Screening Committee which includes experts in the field from the voluntary sector.
- # Grant-in-aid is credited directly to the bank accounts of the Voluntary Organisations
- # Information about release of funds to each voluntary organization is available on the website of the Ministry of Justice & Empowerment at www.socialjustice.nic.in.
- (e) In order to prevent youth drifting into substance abuse, awareness generation is carried out through the Departments of Social Welfare and Education in the States and Union Territories. Besides, the Ministry of Social Justice & Empowerment supports 54 Counselling Centres and 364 Treatment-cum-Rehabilitation centers all over the country for carrying out awareness building, counselling, treatment and rehabilitation of persons who are victims of substance abuse including alcohol.